

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 12.02.2024**

**Misc. Application No. 616 of 2021  
And  
Appeal No. 372 of 2021**

Anand Rathi Share & Stock Brokers Limited ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Harsh Kesharia, Advocate for the Appellant.

Ms. Garima Jain, Advocate with Mr. Rashid Boatwala i/b MKA  
& Co. for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matter is  
adjourned. List this appeal on April 15, 2024.

Ms. Meera Swarup  
Technical Member

12.02.2024  
PK